(12)

PRINCIPAL BENCH, NEW DELHI.

0A-2682A/92

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN HON'BLE MR. S.P. BISWAS, MEMBER(A)

New Delhi, this 6th day of November, 1996.

1. S/Shri Balbeer Singh s/o Sh.Chaju Ram

2. " Sultan Singh s/o Sh. Sohan Lal

3. " Naheem Achtur s/o Sh. Abdul Hamid

4. " Gopi Chand s/o Sh. Chunni Lal

5. " Nanag Ram s/o Sh. Bhondu Ram

All are working in Loco Shed Western Railway Fulera (Rajasthan).

(through Sh. V.P. Sharma - None present)

versus

- Union of India through the General Manager, Western Railway, Churchgate Bombay.
- The Divl. Railway Manager, Western Railway, Jaipur.
- 3. The Loco Foreman,
 Western Railway, Loco Shed,
 Fulera.
- 4. The Secretary, Railway Board, Rail Bhawan, New Delhi.

Respondents

(through Sh. Romesh Gautam - None present)

The application having been heard on 6.11.1996 the Tribunal on the same day delivered the following:

ORDER

Chettur Sankaran Nair(J), Chairman

Applicant who did not work for respondents after the year 1985 is here for a direction to re-engage him. The application is hopelessly barred by delay. We decline jurisdiction and dismiss the application. No costs.

Dated, the 6th day of November, 1996.

(S.P. Biswas)

Member(A)

Henkavannair

(Chettur Sankaran Nair(J))
Chairman

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